

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 1463
ANSWERED ON 24TH NOVEMBER, 2016

LNG DRIVEN BUS IN KERALA

1463. SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government of Kerala sought permission to launch LNG driven buses in the State, if so, the details thereof; and
- (b) the time by which a final decision is likely to be taken in this regard?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) and (b) No, Madam. The Government of Kerala has not sought permission to launch LNG driven buses in the State. But, recently on the request of Tata Motors Limited for permission of on road trials of Tata Trucks and Buses in state of Kerala, this Ministry has granted permission to Tata Motors Limited, under Section 110(3)(a) and (b) of the Motor Vehicles Act, 1988 for registration and trial run of LPO 1613 5.7 SGI LNG bus for three months from 1 Nov, 2016 in Kerala subject to certain conditions.
